

ITEM NO.22

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.1216/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.57693/2022 - CLARIFICATION/DIRECTION, IA No.157932/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.22777/2022 - EXEMPTION FROM FILING O.T., IA No.157928/2021 - EXEMPTION FROM FILING O.T., IA No.157927/2021 - INTERVENTION APPLICATION, IA No.184019/2022 - INTERVENTION APPLICATION, IA No.150788/2021 - INTERVENTION APPLICATION, IA No.15147/2022 - INTERVENTION APPLICATION, IA No.15116/2022 - INTERVENTION APPLICATION and IA No.15838/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH W.P.(C) No.1226/2020 (X)

W.P.(C) No.1403/2020 (X)

W.P.(C) No.175/2021 (X)

Date : 08-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

Mr. Devashish Bharuka, Sr. Adv. (Amicus Curiae)
Ms. Sarvshree, AOR

For Petitioner(s) Mr. Ashwini Kumar Upadhyay, Adv.
Mr. Ashwani Kumar Dubey, AOR
Mr. Chandra Shekhar, Adv.

For Respondent(s) Mrs. Aishwarya Bhati, ASG
Mr. Amrish Kumar, AOR
Mr. Rajat Nair, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Durga Dutt, Adv.
Mr. Mohd. Akhil, Adv.
Mr. Pratyush Srivastava, Adv.
Mrs. Ruchi Kohli, Adv.
Mr. M.K. Maroria, AOR

Mr. Aishwarya Bhati, A.S.G.
Mr. Rajat Nair, Adv.
Mrs. Ruchi Kohli, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Pratysh Shrivastava, Adv.
Mr. Durga Dutt, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Anand Sanjay M Nuli, Sr. Adv.
Mr. Suraj Kaushik, Adv.
Mr. Dharam Singh, Adv.
Mr. Shiva Swaroop, Adv.
M/s. Nuli & Nuli

Mr. Mahfooz Ahsan Nazki, AOR

Mr. Pinaki Mishra, Sr. Adv.
Mr. Pravin Bahadur, Adv.
Ms. Ruby Singh Ahuja, Adv.
Ms. Akanksha Thapa, Adv.
Mr. Jappanpreet Hora, Adv.
M/s. Karanjawala & Co.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Nalin Kohli, Sr. A.A.G.
Ms. Diksha Rai, AOR
Ms. Nimisha Menon, Adv.
Mr. Arijit Dey, Adv.
Ms. Apurva Sachdev, Adv.
Mr. Anshul Malik, Adv.

Ms. Shruti Agarwal, Adv.
Mr. Ayuushman Arora, Adv.

Mr. Manish Kumar, AOR
Mr. Ravi Shanker Jha, Adv.

Mr. Prafful Bharat, Sr. Adv.
Mr. Prashant Singh, AOR
Mr. Avdhesh Kumar Singh, Adv.
Mrs. Perna Dhall, Adv.
Mr. Piyush Yadav, Adv.

Mr. Surjendu Sankar Das, AOR
Ms. Annie Mittal, Adv.

Ms. Deepanwita Priyanka, AOR

Mr. Alok Sangwan, Sr. A.A.G.
Mr. Neeraj, A.A.G.
Mr. Piyush Beriwal, Adv.
Mr. Sumit Kumar Sharma, Adv.
Mr. Ankit Raj, Adv.
Mr. Rajat Sangwan, Adv.
Mr. Vishnu Tallapragada, Adv.
Mr. Vedansh Anand, Adv.
Mr. Rudra Paliwal, Adv.
Mr. Vaibhav Yadav, Adv.
Dr. Monika Gusain, AOR

Mr. Gaurav Prakash Pathak, Adv.
Mr. Anubhag Sharma, Adv.
Mr. Ishaan Raj, Adv.
Mr. Nishant Kumar, AOR
Mr. Bishal Mazumder, Adv.

Mr. Arunabh Chowdhary, Sr. Adv.
Ms. Pallavi Langar, AOR

Mr. V.N. Raghupathy, AOR
Ms. Mythili S, Adv.

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.

Mr. Alim Anvar, Adv.

Mr. Nachiketa Joshi, A.A.G.
Mr. Pashupathi Nath Razdan, AOR
Mr. Raghvendra Shukla, Adv.
Mr. Mirza Kayesh Begg, Adv.
Ms. Maitreyee Jagat Joshi,, Adv.
Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar,, Adv.
Mr. Argha Roy, Adv., Adv.
Ms. Ojaswini Gupta,, Adv.
Ms. Ruby, Adv.

Mr. Rahul Chitnis, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

Mr. Avijit Mani Tripathi, AOR

Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.
Ms. Akshata Chhabra, Adv.

Mr. K N Balgopal, Adv. Gen., Nagaland
Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Kiran Kumar Patra, AOR
Mr. Chandan Maity, Adv.

Ms. Nupur Kumar, AOR
Ms. Niharika Tanwar, Adv.

Mr. Shiv Mangal Sharma, AAG
Ms. Nidhi Jaswal, Adv.

Mr. Amogh Bansal, Adv.
Mr. Sandeep Kumar Jha, AOR

Mr. Basava Prabhu S. Patil, Adv. Gen., Sikkim,
Mr. Sameer Abhyankar, AOR
Mr. Kushagra Aman, Adv.
Mr. Aakash Thakur, Adv.

Ms. G. Indira, AOR
M/s. Venkat Palwai Law Associates

Mr. Shuvodeep Roy, AOR
Mr. Saurabh Tripathi, Adv.

Mr. Tushar Mehta, Solicitor General
Mr. Shreekant Neelappa Terdal, AOR
Mr. Mrinal Elker Mazumdar, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Nikhil Majithia, AOR

Mr. Mohammed Sadique T.A., AOR
Mr. Kaleeswaram Raj, Adv.
Ms. Thulasi Kraj, Adv.
Ms. Aparna Menon, Adv.
Ms. Chinnu Maria Antony, Adv.
Ms. Devahuti Pathak, Adv.

Mr. Pinaki Mishra, Sr. Adv.
Mr. Rajesh P., AOR
Mr. Manoranjan Sharma, Adv.
Mr. Deeptanshu Jain, Adv.

Mr. Amol Chitale, Adv.
Mr. Ankur S. Kulkarni, AOR

Mr. Vikram Hegde, AOR
Mr. Sammith S., Adv.
Mr. Abhinav Hansaraman, Adv.

Mr. B. K. Satija, AOR

Ms. Prerna Singh, Adv.
Mr. Guntur Pramod Kumar, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 The report which has been prepared by Mr Devashish Bharuka, learned *Amicus Curiae* in consultation with the Union Ministry of Housing and Urban Development has not been placed on the record. The Registry shall ensure that this is done by the next date of listing.
- 2 Any counsel appearing in the matter who desires digital copies of the report of the *Amicus Curiae*, shall be at liberty to obtain copies from the Registry.
- 3 List the Petitions on 19 July 2024.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar